

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 25

CP NO.10/2010

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2021 AT 10:30 AM.

NAME OF THE COMPANY : SHAMKEY COTYSN LTD

SECTION OF THE COMPANIES ACT: 391/394 OF COMPANIES ACT, 1956

---

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

COUNSEL FOR APPLICANT : SH. O.P. MISHRA ALONG WITH  
SH. SYED FAHIM AHMED, ADVS.

COUNSEL FOR ARCIL : SH. DINKAR SINGH, ADV.

---

CP NO.10/2010

It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up on 25<sup>th</sup> March, 2021 before the Regular Court/ through Video Conferencing.

Dated : 05.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)